## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1321/(MAH)/2017

CORAM:

Present.

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE PARTIES:

Shrikant Poddar

V/s.

Skil Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

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**COMMON ORDER** 

C.P. No.1320/I&BC/NCLT/MB/MAH/2017

C.P. No.1321/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. By the Order of the Bench adjourned to **09.01.2018**.

/Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

13.12.2017 Aah Sd/-M.K. SHRAWAT Member (Judicial)